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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.108/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No. 174/2017 in CP No.17/2014
NAME OF THE COMPANY	S.K Bigstar Food Ltd
NAME OF THE PETITIONER(S)	TM-Food Processing Ltd & Others
NAME OF THE RESPONDENT(S)	S.K Bigstar Food Ltd &Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Aravindh Pandian	Adv.		
B. Mohan Petitioner	Adv.	9948077678	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh R1-3 o/o. R. Raghuvaran Rao R17-22	Advocate	99666 22805	
A. Sandhya Devi R23-R26	Advocate	9966 775282	

ORDER

At the request of both the parties, case is posted on 03-11-2017.


Member (T)

Pc


Member (J)